GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:674 ANSWERED ON:15.03.2012 WATER MANAGEMENT AND CONSERVATION Roy Shri Nripendra Nath

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has issued guidelines and provided fiscal assistance to the State Governments for traditional water conservation practices, rain water harvesting and adoption of better water management practice with the use of modern technology;
- (b) if so, the details of financial allocation for this purpose, State-wise; and
- (c) the feedback earned from the State Governments in this regard during the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes, Sir. The Government has issued guidelines and provided fiscal assistance to the State Governments for traditional water conservation practices, rain water harvesting and adoption of better water management practice with the use of modern technology through various programmes like Accelerated Irrigation Benefits Programme(AIBP), Command Area Development and Water Management(CADWM), Repair, Renovation and Restoration (RRR) of water bodies, demonstrative recharge projects on rain water harvesting and artificial recharge, circulation of model bill on ground water and Farmer's Participatory Action Research Programme(FPARP).
- (b) The details of State-wise financial allocation of demonstrative recharge projects on rain water harvesting and artificial recharge being implemented during XI Plan as on 11.3.2012 is attached as Annexure I. The State-wise financial assistance provided under CADWM, AIBP and RRR of water bodies is attached as Annexure II, III and IV respectively. Financial assistance under FPARP is granted institution-wise and not State-wise. So far, an amount of Rs. 35.90 crore has been released to these institutes.
- (c) The State Governments avail central assistance under AIBP, CADWM and RRR of water bodies on regular basis to implement more and more water resources development and management projects, the details of which during last three years are covered in answer to part (b) of the Question. The first phase of FPARP was started in 2007-08 and seeing the response of the farmers/functionaries, its second phase was launched in 2010-11. FPARP has resulted in saving of water, enhancement of crop yield and enhancement in income of farmers. So far, 11 States/ Union Territories have enacted ground water legislation and 18 States and 4 UTs have made roof top rain water harvesting mandatory in their respective States.